

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6312
ANSWERED ON:04.05.2010
DEATHS DUE TO ROAD ACCIDENTS
Khairi Shri Chandrakant Bhaurao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the percentage of accidental deaths attributable to roads, State-wise;
- (b) the break-up percentage attributable to factors such as high speed, bad roads, lack of signals etc.; and
- (c) the new measures through which efforts have been made to check road accidents?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

- (a) The State-wise percentage of accidental deaths attributable to roads for the year 2008 (latest available data) is at Annexure-I.
- (b) Road accident data is compiled in the Ministry in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). As per this format the main causes of road accident related deaths like driver's fault, fault of cyclist, fault of pedestrian, defect in condition of motor vehicle, defect in road conditions, weather conditions etc. are compiled. The break up percentage attributable to these factors are given at Annexure – II. Number of deaths caused due to "exceeding lawful speed" is given within the causes classified as "Driver's fault" and its details are given at Annexure – III. Data on road accident deaths due to lack of signals is not compiled in the APRAD format.
- (c) The safety of road users is primarily the responsibility of the concerned State Government. However, this Ministry has taken several steps to improve road safety for road users which are as under:
 - (i) Road safety is an integral part of road design at the planning stage for National Highways/Expressways.
 - (ii) Road furniture, road markings/road signs, introduction of Highway Traffic Management System using Intelligent Transport System, and enhancement of discipline among contractors during construction, road safety audit on selected stretches, have been undertaken by National Highways Authority of India.
 - (iii) Refresher training to Heavy Motor Vehicle drivers in the unorganized sector being implemented by the Ministry since 1997-98 under plan activities.
 - (iv) Setting up of Driving Training School in the country.
 - (v) Publicity campaign on road safety awareness both through the audio-visual and print media.
 - (vi) Institution of National Award for voluntary organizations/individual for outstanding work in the field of road safety.
 - (vii) Tightening of safety standards of vehicles.
 - (viii) Providing cranes and ambulances to various State Governments/NGOs under National Highway Accident Relief Service Scheme. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation & Maintenance contracts.
 - (ix) Widening and improvements of National Highways from 2 lanes to 4 lanes and 4 lanes to 6 lanes etc.

In addition to the above, the Ministry is in the process of setting up of a separate body i.e., Road Safety and Traffic Management Board on the recommendations of the Sunder committee.